

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1204/(MAH)/2017

CORAM:

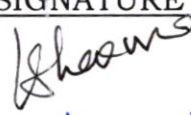


Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2018

NAME OF THE PARTIES: ONS Impex Traders Pvt. Ltd.
V/s.
NSD Global Trade Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
20	Vijay Sharma	Advocate to Applicant	
20	Dinesh Chandra Tripathi	Director	
20	OMPRAKASH MISHRA	Director	

ORDER

CP No. 1204/I & BC/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. The Directors of the Petitioner and Respondent Companies are present.
3. From the side of the Respondent/debtor a Proposal is placed for consideration, a copy is handed over to the Petitioner Director.
4. As per this Proposal against the outstanding debt of Rs. 14,76,128/- the Respondent has agreed to make the payment of Rupees Six Lakhs in 12 Installments. This Proposal is not acceptable to the Petitioner.
5. As a consequence, the Director present of the Respondent/debtor advised to make a Fresh Proposal which is near to the debt amount so that the Insolvency Proceedings can be avoided.
6. Matter is listed for hearing on **13.02.2018**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
16.01.2018.

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Sd/-

M.K. Shrawat
Member (Judicial)